

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1

(MP) CP(IB) 84 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2021**

Name of the Company:

India Infoline Home Finance Ltd
V/s
Horizon Projects (Indore) Pvt Ltd

Section:

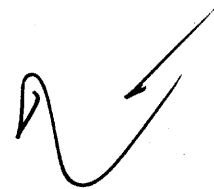
7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Mr. S. S Shevade appeared for the Financial Creditor.

We direct Learned Counsel for the Financial Creditor to file affidavit of service of notice within one week by way of speed-post and e-mail.

Matter to appear for further consideration on 05.03.2021



(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 12th day of February, 2021